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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(COMM) 477/2023 and I.A. 15516/2023**

RASHI SANTOSH SONI & ANR. Plaintiffs

Through: Ms. Anjuri Saxena, Adv.

versus

K G MARKETING INDIA Defendant

Through: Mr. Deepak Dhyani, Adv.

CORAM:

JUSTICE PRATHIBA M. SINGH

ORDER

% **18.08.2023**

1. This hearing has been done through hybrid mode.
2. An adjournment is sought on behalf of the Plaintiff's counsel due to personal difficulty.
3. List on 25th August, 2023 along with suit being **CS(COMM) 477/2023** titled '**Rashi Santosh Soni v. KG Marketing India**.'

PRATHIBA M. SINGH, J.

AUGUST 18, 2023/dk